

Antibiotics Limited, Pimpri, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[ Placed in Library. See No. LT-1487/77 for (i) and (iii)].

**Report (1975-76) and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur and Related Papers**

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section C19A of the Companies Act, 1956:—

(i) Seventh Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

II. A statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I above.

[Placed in Library. See No. LT-1468/77 for I and II.]

**I. Report (1976-77) and Accounts of the Rural Electrification Corporation Limited, New Delhi and Related Papers**

**H. The Central Electricity Authority Rules, 1977**

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Eighth Annual Report and Accounts of the Rural Electrification Corporation Limited, New Delhi, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[ Placed in Library. See No. LT-1470/77 for (i) and (ii)].

II. A copy (in English and Hindi) of the Ministry of Energy (Department of Power) Notification G.S.R. No. 1662, dated the 10th December, 1977, publishing the Central Electricity Authority Rules, 1977, under sub-section (3) of section 4B of the Electricity (Supply) Amendment Act, 1976. [Placed in Library. See No. LT-1469/77].

**Report, (1976) and Accounts of the United India Fire and General Insurance Company Limited Madras and Related Papers.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table:

I. A copy each of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Thirty-ninth Annual Report and Accounts of the United India Fire and General Insurance Company Limited, Madras, for the year ended, the 31st December, 1976, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement (in English and Hindi) by Government accepting the above Report.

II. A Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at I (ij) above.

[Placed in Library. See No. LT-1504/77 for I and II.]

**I. Report (1975-76) and Accounts of the Bharat Dynamics Limited, Hyderabad and Related Paper**

**II. Report (1975-76) and Accounts of the Bharat Earth Movers Limited, Bangalore and Related Paper**

**III. Report (1975-76) and Accounts of the Praga Tools Limited, Secunderabad and Related Paper**

**IV. Report (1976-77) and Accounts of the Goa Shipyard Limited Vasco-De-Gama and Related Paper**

**V. Report (1976-77) and Accounts of Mishra Dhatu Nigam Limited, Hyderabad and Related Paper**

**VI. Report (1976-77) and Accounts of the Mazagon Dock Limited, Bombay and Related Papers**

DR. RAM KRIPAL SINHA: Sir, on behalf of Prof. Sher Singh, I beg to lay on the Table, under sub-Section (1) of section 619A of the Companies Act, 1956, a copy (in English and Hindi) of the following papers:—

(i) Sixth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1496/77.]

(ii) Twelfth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1975-76 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1506/77],

(iii) Thirty-second Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of

the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1494/77].

(iv) Annual Report and Accounts of the Goa Shipyard Limited, Vasco-de-Gama, for the year 1976-77 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1497/77].

(v) Third Annual Report and Accounts of Mishra Dhatu Nigam Limited, Hyderabad, for the year 1976-77, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1495/77].

(vi) Forty-fourth Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library See No. LT-1498/77].

(vii) Statements by Government accepting the Reports mentioned at (i) to (vi) above. [Placed in Library. See No. LT-1498/77].

**Report on National Juridicare Equal Justice-Social Justice (Bhagwati Committee Report) and Related Paper**

विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री नरसिंह) : श्रीमान्, मैं निम्नलिखित पत्र आपकी आज्ञा से सभा पटल पर रखता हूँ :

(i) राष्ट्रीय जूरीकीकेयर, न्याय (सामाजिक), न्याय सम्बन्धी प्रतिवेदन (भगवती समिति का प्रतिवेदन) ।

(ii) उपरोक्त (i) में उल्लिखित प्रतिवेदन के हिन्दी पाठ के साथ-साथ सभा पटल पर न रखे जाने के कारणों को दर्शाने वाला एक विवरण (अंग्रेजी तथा हिन्दी में) ।

[Placed in Library. See No. LT-1501/77 for (i) and (ii)].